

**THE HIGH COURT OF MANIPUR  
AT IMPHAL**

**NOTIFICATION**

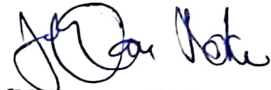
*Imphal, the 4<sup>th</sup> April, 2024*

No. HCM/R-3/2018-Estt.-II/7996 : Vide Notifications of even number dated 6<sup>th</sup> February, 2024 and dated 27<sup>th</sup> February, 2024, applicants were given the option of selecting the exam centre at Imphal or Guwahati for the Written Examination for recruitment to the post of **Lower Division Assistant (LDA)** and **Group – D posts** in the District Courts of Manipur.

In order to mitigate the inconvenience that will be faced by certain applicants, the Selection Committee has further decided to provide exam centre at **Senapati** as third option.

Accordingly, it is hereby informed to all the applicants that the **Online Choice Filling** for the **Senapati** Centre will be made available on the official website <https://www.hcmimphal.nic.in> from **6<sup>th</sup> April, 2024 (11:00 A.M.)** to **16<sup>th</sup> April, 2024 (04:00 P.M.)**.

Applicants who have not made any choice earlier, or who have chosen Imphal or Guwahati may choose Senapati if they so desire.



**(YUMKHAM ROTHER)**  
**REGISTRAR GENERAL**  
**HIGH COURT OF MANIPUR**

*Copy to:-*

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The Private Secretary to Hon'ble Mrs. Justice Golmei Gaiphulshillu, Judge, High Court of Manipur.
5. The Members, Selection Committee under Rule No. 7 of the 'Manipur State District Courts Service Rules, 2014'.
6. To All District Judges.
7. The System Analyst, High Court of Manipur.  
*- He is requested to upload the same in the Official Website of this Registry.*
7. The Superintendent, Establishment - II, High Court of Manipur.
8. Notice Board/Concerned File/Guard File.